

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER

: 1/83-ALC1/2020 MEETING DATE : 16.04.2020

Case No.:5/7/83-ALC1/2019	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
HQ File :01/83/050/00419/AM20/	RLA File :15/24/040/00008/AM13/	Lic.No/Date:1510018068 28.12.2012	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
Case No.:73/8/83-ALC1/2019	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
HQ File :01/83/050/00537/AM20/	RLA File :07/24/040/00133/AM14/	Lic.No/Date:0710097675 22.08.2013	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
Case No.:4/7/83-ALC1/2019	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
HQ File :01/83/050/00418/AM20/	RLA File :15/24/040/00008/AM14/	Lic.No/Date:1510021012 07.01.2014	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
Case No.:400/1/83-ALC1/2019	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued by DPIIT. Reminder to be issued. The case is re-listed for 18.06.2020.			

Case No.:403/1/83-ALC1/2019	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
5 HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 11.02.2019. Final reminder to be issued. The case is re-listed for 18.06.2020.			
Case No.:422/1/83-ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
6 HQ File :01/83/050/01254/AM19/	RLA File :08/24/040/00144/AM16/	Lic.No/Date:0810135863 17.08.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.11.2019 issued by DGFT & reminder on 18.02.2019. Final reminder to be issued. The case is re-listed for 18.06.2020.			
Case No.:428/1/83-ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
7 HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:18.06.2020
Decision : File alongwith Hard copy furnished by the firm to be sent to TE for providing the comments. The case is re-listed for 18.06.2020.			
Case No.:425/1/83-ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
8 HQ File :01/83/050/01257/AM19/	RLA File :10/24/040/00033/AM16/	Lic.No/Date:1010059254 24.08.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the information from the firm i.e. Certificate of Analysis (CoA) of import & export item from foreign supplier. The case is re-listed for 18.06.2020.			
Case No.:432/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
9 HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			
Case No.:63/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
10 HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:18.06.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 18.06.2020.			

Case No.:66/1/83-ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
11 HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:18.06.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 18.06.2020.			

Case No.:56/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
12 HQ File :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			

Case No.:548/1/83-ALC1/2019	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
12 HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			

Case No.:442/1/83-ALC1/2019	Party Name:PRAGATI PACK (INDIA) PVT LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
HQ File :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty	Import Item	Qty
14 MWA/3126/PROJECT 274-GRANTS Rigid Boxes with inner tray for Bottle and 2 glasses(12812 Nos)	12171Kg	SMURFIT GREY PAPER BOARD (2.20 MM 1400 X 1000 MM)	12067.4Kg
		SMURFIT GREY PAPER BOARD (1.70 MM 1400 X 1000 MM)	1320.6Kg
		MAGNET S&METAL PLATES	3% FOB value of export- Net to Net
		YELLOW GLUE	Subject to 5% of FOB value

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:42/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
15 HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:0810136641 03.12.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and noted that the Hard copy			

received and sent to TE (DNM) for providing the comments. The case is re-listed for 18.06.2020.

Case No.:213/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
16 HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:18.06.2020
Decision : Hard copy received from the firm D/L issued on 18.02.2020. Reminder to be issue. The case is re-listed on 18.06.2020.			
Case No.:214/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
17 HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:0310801210 18.12.2015	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.01.2020 issued by DGFT & reminder on 18.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			
Case No.:7/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
18 HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:18.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			
Case No.:34/1/83-ALC1/2019	Party Name:ABHINAV INDUSTRIES	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
19 HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:18.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			
Case No.:94/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
20 HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:18.06.2020
Decision : Letter for Hard copy issued on 28.11.2019 & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			
Case No.:22/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
21 HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:18.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 15.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.			

22	Case No.:209/1/83-ALC1/2019	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 18.06.2020.				
23	Case No.:24/1/83-ALC1/2019	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	Defer Date:18.06.2020
Decision : Letter for Hard copy issued on 15.02.2020. Reminder to be issued. The case is re-listed for 18.06.2020.				
24	Case No.:522/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	Defer Date:18.06.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 21.01.2020 & reminder issued on 14.02.2020. Final reminder to be issue. The case is relisted on 18.06.2020.				
25	Case No.:26/1/83-ALC1/2019	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	Defer Date:18.06.2020
Decision : Letter for Hard copy issued on 13.11.2019 issued by DGFT & reminder on 14.02.2020. Final reminder to be issued. The case is re-listed for 18.06.2020.				
26	Case No.:230/1/83-ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/01062/AM19/	RLA File :07/24/040/00052/AM19/	Lic.No/Date:0710113391 05.06.2018	Defer Date:18.06.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issued. The case is relisted on 18.06.2020.				
27	Case No.:27/7/83-ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
	HQ File :01/83/050/00497/AM19/	RLA File :03/94/040/00339/AM19/	Lic.No/Date:0310822846 03.08.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item No.1	Qty	Import Item	Qty
Galaxy MW 252 (Lauryl Alcohol Ethoxylates with 2 moles of Ethylene Oxide)	4300000Kg	Lauryl Alcohol C12-16 / Fatty Alcohol C12-16/Lauryl Cetyl Alcohol	As applied for by the firm
		Ethylene Oxide	As applied for by the firm
Export Item No.2	Qty	Import Item	Qty
Sodium Lauryl Sulphate (Min.90%)	2000000Kg	Lauryl Alcohol C12-16 / Fatty Alcohol C12-16/Lauryl Cetyl Alcohol	As applied for by the firm
		Sulphur	Not importable
		Caustic Soda Lye	As applied for by the firm

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. 22/8/83-ALC1/2018	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 1/83-ALC1/2020 16.04.2020	Status: Case Deferred
28 HQ File :01/83/050/00570/AM19/	RLA File :03/94/040/00384/AM19/	Lic.No/Date: 0310823267 24.08.2018	Defer Date: 18.06.2020
Decision : File alongwith Hard copy furnished by the firm to be sent to TE for providing the comments. The case is re-listed for 18.06.2020.			

Case No. 27/8/83-ALC1/2018	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 1/83-ALC1/2020 16.04.2020	Status: Case Approved
HQ File :01/83/050/00575/AM19/	RLA File :03/94/040/00385/AM19/	Lic.No/Date: 0310823510 04.09.2018	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty	Import Item	Qty
Sodium Lauryl Sulphate Min. 90% (Galaxy 790G)	3800000Kg	Lauryl Alcohol (C1216)/Fatty Alcohol(1216)/Lauryl Cetyl Alcohol	As applied for by the firm
		Sodium Hydroxide (Caustic Soda Lye)	As applied for by the firm
		Pine Wood - Pallet (Total 8.168 CBM)	As per packing policy
		Pine Wood - Crate (Total 24.584 CBM)	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:225/1/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
30 HQ File :01/83/050/01057/AM19/	RLA File :34/24/040/00207/AM19/	Lic.No/Date:3410044553 05.10.2018	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L to be issued. The case is re-listed for 18.06.2020.			

Case No.:57/8/83-ALC1/2018	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
31 HQ File :01/83/050/00605/AM19/	RLA File :04/24/040/00151/AM19/	Lic.No/Date:0410164787 16.10.2018	Defer Date:18.06.2020
Decision : File alongwith Hard copy furnished by the firm to be sent to TE for providing the comments. The case is re-listed for 18.06.2020.			

Case No.:273/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
32 HQ File :01/83/050/01105/AM19/	RLA File :03/95/040/00865/AM19/	Lic.No/Date:0310825723 18.12.2018	Defer Date:18.06.2020
Decision : The Committee considered the case as per agenda and decided to call for the information from the firm i.e. GST data certified by GST & Central Taxes Authority . The case is re-listed for 18.06.2020.			

Case No.:24/3/83-ALC1/2019	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
33 HQ File :01/83/050/00143/AM20/	RLA File :31/83/040/00036/AM20/	Lic.No/Date:3110067431 29.05.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT U.O No. P-47011/268/2019TSW dated 18.11.2019 uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:25/3/83-ALC1/2019	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
34 HQ File :01/83/050/00144/AM20/	RLA File :31/83/040/00037/AM20/	Lic.No/Date:3110067432 29.05.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT U.O No. P-47011/268/2019TSW dated 18.11.2019 uploaded alongwith these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:82/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
35 HQ File :01/83/050/00201/AM20/	RLA File :03/94/040/00232/AM20/	Lic.No/Date:0310829835 21.06.2019	Defer Date:18.06.2020
Decision : File alongwith reply of D/L furnished by the firm sent to DPIIT for their comments. The case is re-listed for 18.06.2020.			

Case No.:84/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
36 HQ File :01/83/050/00203/AM20/	RLA File :03/94/040/00233/AM20/	Lic.No/Date:0310829837 21.06.2019	Defer Date:18.06.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 18.06.2020.			

Case No.:3/1/83-ALC1/2020	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
37 HQ File :01/83/050/00729/AM20/	RLA File :05/23/040/00226/AM20/	Lic.No/Date:0510411819 12.09.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:5/1/83-ALC1/2020	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
38 HQ File :01/83/050/00731/AM20/	RLA File :03/95/040/00699/AM20/	Lic.No/Date:0310833462 17.12.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:6/1/83-ALC1/2020	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Approved
39 HQ File :01/83/050/00732/AM20/	RLA File :03/95/040/00499/AM20/	Lic.No/Date:0310833448 17.12.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

40	Case No.:4/1/83-ALC1/2020 HQ File :01/83/050/00730/AM20/ Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.	Party Name: ALOK MASTERBATCHES PRIVATE LIMITED RLA File :05/23/040/00410/AM20/	Meet No/Date: 1/83-ALC1/2020 16.04.2020 Lic.No/Date: 0510413465 28.01.2020	Status: Case Deferred Defer Date: 18.06.2020
41	Case No.:1/1/83-ALC1/2020 HQ File :01/83/050/00727/AM20/ Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.	Party Name: HERANBA INDUSTRIES LTD. RLA File :03/94/040/00701/AM20/	Meet No/Date: 1/83-ALC1/2020 16.04.2020 Lic.No/Date: 0310834901 17.02.2020	Status: Case Deferred Defer Date: 18.06.2020
42	Case No.:2/1/83-ALC1/2020 HQ File :01/83/050/00728/AM20/ Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.	Party Name: HERANBA INDUSTRIES LTD. RLA File :03/94/040/00712/AM20/	Meet No/Date: 1/83-ALC1/2020 16.04.2020 Lic.No/Date: 0310834902 17.02.2020	Status: Case Deferred Defer Date: 18.06.2020
43	Case No.:7/1/83-ALC1/2020 HQ File :01/83/050/00733/AM20/ Decision : The committee considered as per agenda & decided to rejected the case as import item is of Chapter 15 and not allowed under No Norms. Also report from RA to be called as to how Advance Authorization was issued in this case.	Party Name: KANCOR INGREDIENTS LIMITED RLA File :10/24/040/00104/AM20/	Meet No/Date: 1/83-ALC1/2020 16.04.2020 Lic.No/Date: 1010060403 20.02.2020	Status: Case Rejected Defer Date:
44	Case No.:8/1/83-ALC1/2020 HQ File :01/83/050/00734/AM20/ Decision : The committee considered as per agenda & decided to rejected the case as import item is of Chapter 15 and not allowed under No Norms. Also report from RA to be called as to how Advance Authorization was issued in this case.	Party Name: KANCOR INGREDIENTS LIMITED RLA File :10/24/040/00103/AM20/	Meet No/Date: 1/83-ALC1/2020 16.04.2020 Lic.No/Date: 1010060404 20.02.2020	Status: Case Rejected Defer Date:
45	Case No.:9/1/83-ALC1/2020 HQ File :01/83/050/00735/AM20/ Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.	Party Name: STIC-ON PAPERS PVT LTD RLA File :09/24/040/00578/AM20/	Meet No/Date: 1/83-ALC1/2020 16.04.2020 Lic.No/Date: 0910068502 20.02.2020	Status: Case Deferred Defer Date: 18.06.2020
46	Case No.:10/1/83-ALC1/2020 HQ File :01/83/050/00736/AM20/	Party Name: VKS INCENSE PRIVATE LIMITED RLA File :07/24/040/00272/AM20/	Meet No/Date: 1/83-ALC1/2020 16.04.2020 Lic.No/Date: 0710116150 20.02.2020	Status: Case Deferred Defer Date: 18.06.2020

Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.

47	Case No.:11/1/83-ALC1/2020	Party Name:PADMA PERFUMERY WORKS,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00737/AM20/	RLA File :07/24/040/00282/AM20/	Lic.No/Date:0710116151 20.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

48	Case No.:13/1/83-ALC1/2020	Party Name:BAJAJ SUPERPACK INDIA LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00739/AM20/	RLA File :50/24/040/00018/AM20/	Lic.No/Date:5010002660 20.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

49	Case No.:14/1/83-ALC1/2020	Party Name:KRISHI RASAYAN	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00740/AM20/	RLA File :02/24/040/00190/AM20/	Lic.No/Date:0210209783 21.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

50	Case No.:12/1/83-ALC1/2020	Party Name:HARSHA EXITO ENGINEERING PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00738/AM20/	RLA File :04/24/040/00185/AM20/	Lic.No/Date:0410166552 24.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

51	Case No.:15/1/83-ALC1/2020	Party Name:SRI DURGA INTERNATIONAL INC	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00741/AM20/	RLA File :07/24/040/00279/AM20/	Lic.No/Date:0710116160 24.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

52	Case No.:16/1/83-ALC1/2020	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00742/AM20/	RLA File :03/94/040/00998/AM20/	Lic.No/Date:0310835041 25.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

53	Case No.:17/1/83-ALC1/2020	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00743/AM20/	RLA File :03/94/040/00903/AM20/	Lic.No/Date:0310835047 25.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

54	Case No.:18/1/83-ALC1/2020	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00744/AM20/	RLA File :03/94/040/00996/AM20/	Lic.No/Date:0310835050 25.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
55	Case No.:19/1/83-ALC1/2020	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00745/AM20/	RLA File :03/94/040/00997/AM20/	Lic.No/Date:0310835051 25.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
56	Case No.:20/1/83-ALC1/2020	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00746/AM20/	RLA File :02/24/040/00194/AM20/	Lic.No/Date:0210209790 25.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
57	Case No.:21/1/83-ALC1/2020	Party Name:UPL LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00747/AM20/	RLA File :03/95/040/01077/AM20/	Lic.No/Date:0310835062 25.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
58	Case No.:22/1/83-ALC1/2020	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00748/AM20/	RLA File :03/95/040/01115/AM20/	Lic.No/Date:0310835126 28.02.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
59	Case No.:23/1/83-ALC1/2020	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Transferred to concerned section
	HQ File :01/83/050/00749/AM20/	RLA File :10/24/040/00110/AM20/	Lic.No/Date:1010060417 28.02.2020	Defer Date:
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				
60	Case No.:24/1/83-ALC1/2020	Party Name:VIVIMED LIFE SCIENCES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Transferred to concerned section
	HQ File :01/83/050/00750/AM20/	RLA File :09/24/040/00575/AM20/	Lic.No/Date:0910068524 28.02.2020	Defer Date:

Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-3 as items seems to be under Food Category. Hence, the case stands disposed of.

61	Case No.:25/1/83-ALC1/2020 HQ File :01/83/050/00751/AM20/	Party Name:FRUZYME BIOTECH INDIA PRIVATE LIMITED RLA File :32/24/040/00135/AM20/	Meet No/Date:1/83-ALC1/2020 16.04.2020 Lic.No/Date:3210079432 28.02.2020	Status:Case Deferred Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
62	Case No.:26/1/83-ALC1/2020 HQ File :01/83/050/00752/AM20/	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED RLA File :10/24/040/00107/AM20/	Meet No/Date:1/83-ALC1/2020 16.04.2020 Lic.No/Date:1010060415 28.02.2020	Status:Transferred to concerned section Defer Date:
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				
63	Case No.:27/1/83-ALC1/2020 HQ File :01/83/050/00753/AM20/	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED RLA File :10/24/040/00108/AM20/	Meet No/Date:1/83-ALC1/2020 16.04.2020 Lic.No/Date:1010060416 28.02.2020	Status:Transferred to concerned section Defer Date:
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				
64	Case No.:28/1/83-ALC1/2020 HQ File :01/83/050/00754/AM20/	Party Name:AIRO LAM LIMITED, RLA File :08/24/040/00384/AM20/	Meet No/Date:1/83-ALC1/2020 16.04.2020 Lic.No/Date:0810147364 28.02.2020	Status:Case Deferred Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 16.06.2020.				
65	Case No.:29/1/83-ALC1/2020 HQ File :01/83/050/00755/AM20/	Party Name:MILICRON WIRES AND POLYMERS PRIVATE LIMITED RLA File :03/95/040/01146/AM20/	Meet No/Date:1/83-ALC1/2020 16.04.2020 Lic.No/Date:0310835162 03.03.2020	Status:Case Deferred Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
66	Case No.:30/1/83-ALC1/2020 HQ File :01/83/050/00756/AM20/	Party Name:INCENSE CREATORS, RLA File :07/24/040/00277/AM20/	Meet No/Date:1/83-ALC1/2020 16.04.2020 Lic.No/Date:0710116196 03.03.2020	Status:Case Deferred Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

67	Case No.:31/1/83-ALC1/2020	Party Name:MARUTI MICA	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00757/AM20/	RLA File :24/24/040/00061/AM20/	Lic.No/Date:2410043053 03.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
68	Case No.:32/1/83-ALC1/2020	Party Name:COLORMAX	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00758/AM20/	RLA File :32/24/040/00130/AM20/	Lic.No/Date:3210079440 03.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
69	Case No.:33/1/83-ALC1/2020	Party Name:RAJHANS FERTILIZERS LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00759/AM20/	RLA File :56/24/040/00043/AM20/	Lic.No/Date:5610005835 04.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
70	Case No.:34/1/83-ALC1/2020	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Transferred to concerned section
	HQ File :01/83/050/00760/AM20/	RLA File :10/24/040/00112/AM20/	Lic.No/Date:1010060425 04.03.2020	Defer Date:
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				
71	Case No.:35/1/83-ALC1/2020	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Transferred to concerned section
	HQ File :01/83/050/00761/AM20/	RLA File :10/24/040/00113/AM20/	Lic.No/Date:1010060426 04.03.2020	Defer Date:
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				
72	Case No.:36/1/83-ALC1/2020	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00762/AM20/	RLA File :03/94/040/01021/AM20/	Lic.No/Date:0310835268 06.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
73	Case No.:37/1/83-ALC1/2020	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00763/AM20/	RLA File :05/23/040/00464/AM20/	Lic.No/Date:0510413818 06.03.2020	Defer Date:18.06.2020

Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.

Case No.:38/1/83-ALC1/2020	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
74 HQ File :01/83/050/00764/AM20/	RLA File :05/23/040/00465/AM20/	Lic.No/Date:0510413819 06.03.2020	Defer Date:12.05.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 12.05.2020.			

Case No.:39/1/83-ALC1/2020	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
75 HQ File :01/83/050/00765/AM20/	RLA File :03/94/040/01008/AM20/	Lic.No/Date:0310835329 09.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			

Case No.:40/1/83-ALC1/2020	Party Name:SOHUM ENTERPRISES	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
76 HQ File :01/83/050/00766/AM20/	RLA File :07/24/040/00267/AM20/	Lic.No/Date:0710116237 10.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			

Case No.:41/1/83-ALC1/2020	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
77 HQ File :01/83/050/00767/AM20/	RLA File :08/24/040/00401/AM20/	Lic.No/Date:0810147428 11.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			

Case No.:42/1/83-ALC1/2020	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
78 HQ File :01/83/050/00768/AM20/	RLA File :03/95/040/01179/AM20/	Lic.No/Date:0310835352 11.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			

Case No.:43/1/83-ALC1/2020	Party Name:INDOGULF CROPS SCIENCES LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
79 HQ File :01/83/050/00769/AM20/	RLA File :05/23/040/00456/AM20/	Lic.No/Date:0510413856 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			

Case No.:44/1/83-ALC1/2020	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
80 HQ File :01/83/050/00770/AM20/	RLA File :05/23/040/00478/AM20/	Lic.No/Date:0510413857 12.03.2020	Defer Date:18.06.2020

Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.

81	Case No.:45/1/83-ALC1/2020	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00771/AM20/	RLA File :05/23/040/00467/AM20/	Lic.No/Date:0510413860 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

82	Case No.:46/1/83-ALC1/2020	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00772/AM20/	RLA File :03/94/040/01026/AM20/	Lic.No/Date:0310835377 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

83	Case No.:47/1/83-ALC1/2020	Party Name:KLJ ORGANIC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00773/AM20/	RLA File :05/23/040/00472/AM20/	Lic.No/Date:0510413861 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

84	Case No.:48/1/83-ALC1/2020	Party Name:KLJ ORGANIC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00774/AM20/	RLA File :05/23/040/00474/AM20/	Lic.No/Date:0510413863 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

85	Case No.:49/1/83-ALC1/2020	Party Name:KLJ ORGANIC LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00775/AM20/	RLA File :05/23/040/00473/AM20/	Lic.No/Date:0510413862 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

86	Case No.:52/1/83-ALC1/2020	Party Name:FMC INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00778/AM20/	RLA File :34/24/040/00372/AM20/	Lic.No/Date:3410045952 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

87	Case No.:53/1/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00779/AM20/	RLA File :08/24/040/00402/AM20/	Lic.No/Date:0810147441 12.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

88	Case No.:50/1/83-ALC1/2020	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00776/AM20/	RLA File :31/83/040/00163/AM20/	Lic.No/Date:3110067713 13.03.2020	Defer Date:18.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			
89	Case No.:51/1/83-ALC1/2020	Party Name:NUTECH PRINT SERVICES - INDIA	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00777/AM20/	RLA File :05/24/040/00753/AM20/	Lic.No/Date:0510413876 13.03.2020	Defer Date:18.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			
90	Case No.:54/1/83-ALC1/2020	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00780/AM20/	RLA File :03/95/040/01141/AM20/	Lic.No/Date:0310835405 16.03.2020	Defer Date:18.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			
91	Case No.:55/1/83-ALC1/2020	Party Name:HINDUSTAN PLATINUM PVT LTD	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00781/AM20/	RLA File :03/94/040/01025/AM20/	Lic.No/Date:0310835452 17.03.2020	Defer Date:18.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			
92	Case No.:58/1/83-ALC1/2020	Party Name:MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00784/AM20/	RLA File :56/24/040/00047/AM20/	Lic.No/Date:5610005848 17.03.2020	Defer Date:18.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			
93	Case No.:56/1/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00782/AM20/	RLA File :08/24/040/00279/AM20/	Lic.No/Date:0810147502 18.03.2020	Defer Date:18.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			
94	Case No.:57/1/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00783/AM20/	RLA File :08/24/040/00278/AM20/	Lic.No/Date:0810147509 18.03.2020	Defer Date:18.06.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.			

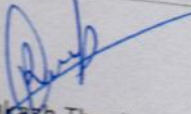
95	Case No.:59/1/83-ALC1/2020	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00785/AM20/	RLA File :05/24/040/00766/AM20/	Lic.No/Date:0510413910 18.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
96	Case No.:60/1/83-ALC1/2020	Party Name:D J S PRINTERS PVT. LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00786/AM20/	RLA File :05/23/040/00485/AM20/	Lic.No/Date:0510413922 19.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
97	Case No.:61/1/83-ALC1/2020	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00787/AM20/	RLA File :07/24/040/00303/AM20/	Lic.No/Date:0710116287 20.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
98	Case No.:62/1/83-ALC1/2020	Party Name:FMC INDIA PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00788/AM20/	RLA File :34/24/040/00373/AM20/	Lic.No/Date:3410045968 20.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
99	Case No.:63/1/83-ALC1/2020	Party Name:SARATHI INTERNATIONAL INC.,	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00789/AM20/	RLA File :07/24/040/00301/AM20/	Lic.No/Date:0710116294 20.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
100	Case No.:64/1/83-ALC1/2020	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00790/AM20/	RLA File :03/95/040/01158/AM20/	Lic.No/Date:0310835577 20.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				
101	Case No.:65/1/83-ALC1/2020	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00791/AM20/	RLA File :05/23/040/00483/AM20/	Lic.No/Date:0510413956 20.03.2020	Defer Date:18.06.2020

Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.

102	Case No.:66/1/83-ALC1/2020	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00792/AM21/	RLA File :08/24/040/00410/AM20/	Lic.No/Date:0810147538 20.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

103	Case No.:67/1/83-ALC1/2020	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2020 16.04.2020	Status:Case Deferred
	HQ File :01/83/050/00793/AM21/	RLA File :31/83/040/00168/AM20/	Lic.No/Date:3110067725 31.03.2020	Defer Date:18.06.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 18.06.2020.				

Date:27.04.2020
Place:New Delhi


Pradeep Prakash Thapliyal
Foreign Trade Development Officer